

High Court of Jharkhand, Ranchi

Office Order No. 497 /Accts.

Dated 03/08/24 ,

In light of Order dated 26.02.2024 passed in W.P.(S) No. 6862 of 2023, The Court has been pleased to direct the Centralised Filing Section not to accept affidavit/ petition presented on the filing counter of the Section whether concerned case is running under the heading 'For Admission' or 'For Hearing' or 'For Orders' or under other headings, if the receipt showing service of copy upon other party/ parties of the case has not been filed **or** the same does not bear an endorsement on receipt copy to the effect that the learned counsel for other side is no more or not attending the Court or left the practice or refused to accept the same or retainer not appointed/ available **or** if Column no. 7 of presentation form is not filled up.

The Court has further been to direct the Stamp Reporting Section in the fresh filing cases to verify whether copy has been served upon the opposite party or not.

The Court has also been pleased to direct all Judicial Sections of the Court to ensure that while placing office note, the same must bear a specific statement of service or non-service of copy upon other party/ parties.

These directions must be followed strictly with immediate effect by all concerned.

By Order of the Court

Sd/-

**(Mohammad Shakir)
Registrar General**

Memo No. _____/Accts.

Dated _____

Copy forwarded to O/o Registrar General / Registrar (Admn.) / Registrar (Vigilance) I/c / Registrar (Estab.) / CPC / P.P.S. to Hon'ble The Chief Justice / All Joint Registrars, Deputy Registrars and Assistant Registrars (Judicial & Non-Judicial)/ All Court Masters / I/c P.A. Section / All Senior Secretaries and Secretariats of the Hon'ble Court / Assistant Registrar-cum-Court Officer / All Section Officers / Stamp Reporter / Oath Commissioner ----- High Court of Jharkhand, Ranchi for information and necessary action.

Sd/-

**(Mohammad Shakir)
Registrar General**

Memo No. _____/Accts.

Dated _____

Copy forwarded to Advocate General, Jharkhand, Ranchi / Chairman, Jharkhand State Bar Council, Ranchi / Addl. Solicitor General of India / President, Advocate Association, High Court of Jharkhand, Ranchi / Secretary, Advocate Association, High Court of Jharkhand, Ranchi / President, Advocate Clerks Association, High Court of Jharkhand, Ranchi.....for information and necessary action.

Sd/-

(Mohammad Shakir)
Registrar General

Memo No. 1615/Accts.

Dated 03/08/2024

Copy forwarded to C.P.C. e-Committee for uploading the Standing Order on the Official website of the High Court of Jharkhand, Ranchi.



(Mohammad Shakir)
Registrar General